

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 71 of 2026**

**IN THE MATTER OF:**

**Gundutt Sharma**

**.....PETITIONER**

**VERSUS**

**State of Uttar Pradesh & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 06.02.2026)**

**Gundutt Sharma**

**.....PETITIONER**

**VERSUS**

1. State of Uttar Pradesh  
Through Principal Secretary, Environment, Forest and Climate Change,  
Government of Uttar Pradesh,  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) Respondent No 1
2. District Magistrate, Baghpat  
Collectorate Baghpat,  
Baghpat Bangar, Baghpat, Uttar Pradesh 250609  
Email: [dmbag@nic.in](mailto:dmbag@nic.in) Respondent No 2
3. Chief Development Officer, Baghpat  
Vikas Bhawan, Baghpat, Uttar Pradesh-250609  
Email: [cdobg-up@nic.in](mailto:cdobg-up@nic.in) Respondent No 3
4. Gram Panchayat, Rasulpur Dholdi  
Through Gram Pradhan,  
Rasulpur Dholdi Panchayat Ghar,  
Rasulpur Dhauri, Uttar Pradesh 250626 Respondent No 4
5. Uttar Pradesh Pollution Control Board  
Through Member Secretary,  
Building.No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow – 226010, U.P.  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) Respondent No 5